## GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

#### UNSTARRED QUESTION NO:4195 ANSWERED ON:21.04.2010 AGREEMENT FOR INDIAN PROFESSIONALS Panda Shri Baijayant;Pradhan Shri Nityananda;Singh Rajkumari Ratna;Vasava Shri Mansukhbhai D.

### Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the Government has any proposal to enter into agreements with certain countries for transfer of Indian professionals/ labourers from one region to the other;

(b) if so, the details thereof including the policy formulated by the Government in this regard;

(c) the details of countries which have signed or likely to sign MoUs with India; and

(d) the extent to which it has helped the Government to create job opportunities for skilled/semi-skilled Indian labourers declared surplus abroad?

# Answer

#### MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): Yes, Sir.

(b) to (d): Ministry of Overseas Indian Affairs has initiated Labour Mobility Partnership Agreements (LMPA) with select Countries in the European Union (EU) to facilitate overseas employment of skilled workers from India in those Countries. The LMPA provides an effective framework for bilateral cooperation for maximizing the benefits of labour mobility and minimizing the risks associated with it. An LMPA with Denmark was signed in September, 2009. Steps are underway to conclude similar Agreements with the European Union (EU), Belgium, France, the Netherlands and Sweden. The Agreements will enable both sides to manage migration better.